

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 77 OF 2015 &
IA NO. 118 OF 2015**

Dated : 11th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Global Energy Pvt. Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Saahil Kaul
Mr. Anurag Sharma

Counsel for the Respondent(s): Ms. Pallavi Mohan

ORDER

It is represented that there is bereavement in the family of learned counsel for the appellant.

List the matter on **17.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt